

RECRUITMENT CALENDAR
(to be published on website)

Sr. No.	Date	Process
1	07.05.2018	Publication of Notice in local newspaper by concerned District Courts.
2	08.05.2018	Application will be received on-line from 8.00 a.m. on 08.05.2018.
3	12.05.2018	Link of detailed advertisement will be disabled at 5.30 p.m.
4	31.05.2018	Publication of list of shortlisted eligible candidates on website.
5	05.06.2018 to 13.06.2018 (Excluding Court Holidays)	Shortlisted candidate shall tender printout of Form to the concerned District Court where candidate is shortlisted and obtained Hall Ticket .
6	24.06.2018	Screening Test of shortlisted candidates for the post Junior Clerks and Peons/Hamal.
7	30.06.2018	Result of Screening Test.
8	08.07.2018	Local Language Typing Test for the post of Junior Clerks.
9	13.07.2018	Result of Local Language Typing Test.
10	14.07.2018 to 15.07.2018	Test of Activeness and Cleanliness of candidates for the post of Peons/Hamal.
11	17.07.2018	Result of Activeness and Cleanliness Test.
12	22.07.2018	English Typing Test for the post of Junior Clerks.
13	26.07.2018	Result of English Typing Test.
14	28.07.2018	English Dictation Test of shortlisted candidates for the post of Stenographer (L.G.).
15	29.07.2018	Local Language Dictation Test of shortlisted candidates for the post of Stenographer (L.G.).
16	01.08.2018	Result of English Dictation Test and Local Language Dictation Test.
17	05.08.2018	Local Language Typing Test for the post of Stenographer (L.G.) after result immediately English Typing Test on the same day.
18	08.08.2018	Result of English Typing Test.
19	12.08.2018 to 14.08.2018	Interview for the post of Stenographer (L.G.).
20	within one week from the last day of Interview	Final lists of Stenographer (L.G.), shall be prepared and submitted to the High Court for approval.
21	16.08.2018 to 31.08.2018	Interview for the posts of Junior Clerk and Peon/Hamal.
22	within one week from the last day of Interview	Final lists of Junior Clerk and Peon/Hamal shall be prepared and submitted to the High Court for approval.

NOTE : If any day in the above calendar happens to be a day on which such activity cannot be conducted, the activity shall be conducted on the next day and the calendar shall stand appropriately adjusted, subject to approval of High Court.

NOTE : Dates are subject to change/modification if necessary, subject to approval of the High Court.